

COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Wednesday The 30th day of April 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CRLA/274/2025 IA 1/2025 Bail (u/s 430(1))	MOIDA PYDIRAJU Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	PUBLIC PROSECUTOR	VIZIANAGARAM
2	CRLA/277/2025 IA 1/2025 Bail (u/s 430(1))	PIDUGU NARESH KUMAR Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR	VISAKHAPATNAM

COURT NO. 23**THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Wednesday The 30th day of April 2025(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
3	WP/1283/2018 IA 1/2018 Suspension Petition IA 2/2018 Dispense with Petition WP/1284/2018 WP/1295/2018 WP/1683/2018	SATPAGIRI GRAMEENA BANK Vs APPELLATE AUTHORITY	V UMA DEVI	M INDRANI T KOTESWARA RAO (C.23.4-30.4)	CHITTOOR
4	WP/1284/2018 IA 1/2018 Suspension Petition IA 2/2018 Dispense with Petition	SAPTAGIRI GRAMEENA BANK Vs APPELLATE AUTHORITY	V UMA DEVI	DEPUTY SOLICITOR GENERAL OF INDIA M INDRANI T KOTESWARA RAO	CHITTOOR
5	WP/1295/2018 IA 2/2018 Suspension Petition	SAPTAGIRI GRAMEENA BANK Vs THE APPELLATE AUTHORITY	V UMA DEVI	DEPUTY SOLICITOR GENERAL OF INDIA T KOTESWARA RAO	CHITTOOR
6	WP/1683/2018 IA 1/2018 Dispense with Petition IA 2/2018 Suspension Petition IA 3/2018 Vacate Stay Petition	SAPTAGIRI GRAMEENA BANK Vs THE APPELLATE AUTHORITY	V UMA DEVI	K LAKSHMAN (AST SOL GEN) T KOTESWARA RAO	CHITTOOR
7	WP/23122/2018 IA 1/2018 Direction Petition	D. YESU DANAM Vs PRL.SECY. MEDICAL AND HEALTH DEPT. STATE OF A.P.	M PITCHAIAH	GP FOR MEDICAL HEALTH FW(AP) TOM (C)	GUNTUR
8	WP/17514/2019 IA 1/2019 Direction Petition	K.SWARAJYA LAKSHMI Vs THE COLLECTOR AND DISTRICT MAGISTRATE	G SEENA KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR SERVICES I (C.24.4-30.4)	WEST GODAVARI
9	WP/17989/2019 IA 1/2019 Dispense with Petition IA 2/2019 Suspension Petition	BOYINA SRINIVASA RAO Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY (C.24.4-30.4)	VISAKHAPATNAM
10	WP/18996/2019 IA 1/2019 Direction Petition WP/279/2019	CHINTA PRASANTH Vs THE ANDHRA PRADESH STATE HOUSING CORPORATION LIMITED	K R SRINIVAS	KALYAN CHAKRAVARTHY R SC FOR HOUSING CORP GP FOR HOUSING TOM (C)	EAST GODAVARI
11	WP/279/2019 IA 1/2019 Direction Petition IA 1/2024 Receive Docs Petition	L SATYANARAYANA Vs THE AP STATE HOUSING CORPORATION LTD	K R SRINIVAS	KALYAN CHAKRAVARTHY R SC FOR HOUSING CORP	EAST GODAVARI
FOR ORDERS					
12	WP/35122/2018 IA 1/2018 Stay Petition	M.RAVI Vs THE STATE OF ANDHRA PRADESH	BHANU PRIYA G	GP FOR LABOUR (AP) TURAGA SAI SURYA	WEST GODAVARI
13	WP/47911/2018 IA 1/2018 Direction Petition	K. GOPAL REDDY Vs TIRUMALA TIRUPATHI DEVASTHANAM	CH VENKAT RAMAN	ANUP KOUSHIK KARAVADI G V S GANESH	CHITTOOR

14	WP/5191/2019 IA 1/2019 Suspension Petition IA 2/2019 Direction Petition	R JAYAKAR Vs THE STATE OF AP	Y V ANIL KUMAR	(SC FOR S A A P)V CH NAIDU M RAVINDRANATH REDDY Y V SATYANARAYANA (C.28.4-30.4)	EAST GODAVARI
15	WP/6919/2019 IA 1/2019 Direction Petition	CH.VENKATESWARA RAO(DIED) Vs INDUSTRIAL TRIBUNAL CUM LABOR COURT	S SRINIVASA RAO	VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
16	WP/19732/2019 IA 1/2019 Direction Petition	B DEVI Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR WOMEN DEV CHILD WELFARE(AP) TOM (C)	CHITTOOR

INTERLOCUTORY

17	CRLA/625/2024 IA 1/2024 Suspension Petition	RAMPALLI SRINIVASA RAMAKRISHNA KIRAN KUMAR Vs THE STATE OF A.P.	G L NAGESWAR RAO	PUBLIC PROSECUTOR	EAST GODAVARI
18	CRLA/87/2025 IA 2/2025 Extension Petition	K MANI Vs THE STATE OF ANDHRA PRADESH	M SUGUNA	PUBLIC PROSECUTOR	CHITTOOR
19	CRLA/191/2025 IA 1/2025 Bail (u/s 430(1))	DONGA BRAHMMAM @ CHINA BRAHMAIAH @ CHINA BRAHMMAM Vs THE STATE OF ANDHRA PRADESH	G V NARAYANA REDDY	PUBLIC PROSECUTOR	KRISHNA
20	CRLA/540/2025/ (Filing No.) IA 1/2025 Leave Petition IA 2/2025 Condone Delay Petition IA 3/2025 Substitute Petition	BUDDHARAJU SANTOSH VARMA Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA		VISAKHAPATNAM
21	CRLA/750/2025/ (Filing No.) IA 1/2025 Leave Petition IA 3/2025 Condone Delay Petition	B DEVIKA Vs N HEMALATHA	NAMINENI PAVAN KUMAR	CH VENKAT RAMAN	CHITTOOR
22	CRLA/1447/2025/ (Filing No.) IA 1/2025 Leave Petition IA 2/2025 Condone Delay Petition	SAI GLUCO PHARMA Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY		KRISHNA
23	CRLA/2888/2025/ (Filing No.) IA 1/2025 Condone Delay Petition IA 2/2025 Leave Petition	DONTIREDDY SUDHA Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU		EAST GODAVARI

ADMISSION

24	CRLA/810/2024 IA 2/2024 Suspension Petition	PEYYALA VEERA VENKATA SATYANARAYANA @ VEERABABU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	PUBLIC PROSECUTOR	EAST GODAVARI
25	CRLA/126/2025	CHINTAPALLI NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	PUBLIC PROSECUTOR	EAST GODAVARI

26	CRLA/144/2025	YARRAGUNTA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	PUBLIC PROSECUTOR	SPS NELLORE
27	CC/46/2025	B. KRISHNA KUMAR Vs K. KANNA BABU IAS	K RAGHU VEER	G RAJU R 3 NOTICE SERVED	SRIKAKULAM

ADMISSION (SERVICE MATTERS)

28	WP/14173/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 1/2024 Permission Petition CC/746/2019	TMS. SURYA PRAKASH Vs THE STATE OF ANDHRA PRADESH	I MAAMU VANI	GP FOR ENDOWMENTS (AP) ELEVATED AS JUDGE PULIPATI RADHIKA	WEST GODAVARI
29	CC/746/2019	T M S SURYA PRAKASH Vs M MANMOHAN SINGH	C PRAKASH REDDY	PULIPATI RADHIKA	WEST GODAVARI
30	WP/16864/2018 IA 1/2018 Direction Petition	ALUGUMULLA RAGHAVARAO Vs THE STATE OF ANDHRA PRADESH	CH VIDYASAGAR	GP FOR SERVICES II (COURT)	GUNTUR
31	WP/28718/2018 IA 1/2018 Dispense with Petition IA 2/2018 Suspension Petition	V.SANTHAYYA Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	SPL C FOR NREGS(M S R CHANDRA MURTHY)	SRIKAKULAM
32	WP/33832/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition WP/1111/2017 WP/16606/2019	K. SUDHAKAR Vs TIRUMALA TIRUPATHI DEVASTHANAMS	VEDULA SRINIVAS	V.DYUMANI (SC for TTD)	CHITTOOR
33	WP/1111/2017 IA 2/2017(WVMP 1486/2017) Vacate Stay Petition	G. MURALI KRISHNA CHITTOOR DIST & 4 OTHERS Vs EXECUTIVE OFFICER TTD. CHITTOOR DIST & 2 OT	VEDULA SRINIVAS	V R N PRASHANTH SUNDARI R PISUPATI	CHITTOOR
34	WP/16606/2019 IA 1/2019 Direction Petition	G. MURALI KRISHNA Vs TIRUMALA TIRUPATHI DEVASTHANAMS	VEDULA SRINIVAS	V R.N PRASHANTH SC FOR TTD	CHITTOOR
35	WP/35342/2018 IA 1/2018 Direction Petition IA 1/2021 Leave Petition	KUMARI MASA @ GUDABANTI KUMARI Vs THE STATE OF ANDHRA PRADESH	V KRISHNA SWAROOP	GP FOR WOMEN DEV CHILD WELFARE(AP) GP FOR REVENUE	VISAKHAPATNAM
36	WP/43057/2018 IA 1/2018 Suspension Petition IA 1/2020 Fix an Early Date IA 1/2021 For Being Mentioned	DR. BHAVANA VENKATA RAMALINGESWARA RAO Vs INDIAN MARITIME UNIVERSITY	SRINIVASA RAO BODDULURI	V B SUBRAHMANYAM (ASST SOLICITOR GENERAL OF INDIA) (COURT)	VISAKHAPATNAM
37	WP/2660/2019 IA 1/2019 Direction Petition	K PRABHAKAR Vs THE STATE OF AP	M SHALINI	GP FOR COOPERATION (AP) K N VIJAYA LAXMI BRAHMANANDA REDDY SOMASANI (SC for AP State Cooperative Bank)	GUNTUR

38	WP/12142/2019 IA 1/2019 Direction Petition	R RAMBABU Vs THE MANDAL EDUCATIONAL OFFICER	K NARAYANA	GP FOR EDUCATION (AP)	VISAKHAPATNAM
39	WP/13512/2019 IA 1/2019 Suspension Petition IA 1/2025 Leave Petition	KOLLIPARA CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SOCIAL WELFARE (AP) GP FOR SERVICES II	GUNTUR
40	WP/18133/2019 IA 1/2019 Direction Petition	A.V. RAMANA BABU Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR HOUSING (AP) KALYAN CHAKRAVARTHY R	KRISHNA
41	WP/20069/2019 IA 1/2019 Direction Petition IA 1/2021 Vacate Stay Petition	CHICHIDA SARITHA Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SOCIAL WELFARE (AP) GP FOR SERVICES III (AP)	EAST GODAVARI
42	WP/20089/2019 IA 1/2019 Direction Petition IA 1/2021 Vacate Stay Petition	BHATRAJU KRISHNA MURTHY MEMORIAL EDUCATIONAL SOCIETY Vs THE STATE OF AP	GHANTA SRIDHAR	GP FOR EDUCATION P SAI SURYA TEJA	GUNTUR
43	WP/21111/2019 IA 1/2019 Direction Petition	CHILLI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	V V SATISH (SC for APEPDCL)	EAST GODAVARI
44	WP/26267/2024 IA 1/2024 Direction Petition	K SAHEB REDDY Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR COOPERATION SURAGANI VIJAYA KUMAR YASWANTH GADE (CJ NOTE)	WEST GODAVARI

INTERLOCUTORY (SERVICE MATTERS)

45	WP/2961/2018 IA 1/2018 Direction Petition	SRI T.MASTAN VALLI Vs THE STATE OF A.P	KAVITHA GOTTIPATI	HARI BABU MAGULURI SC For SERP GP FOR PANCHAYAT RAJ RURAL DEV	YSR KADAPA
46	WP/3514/2018 IA 1/2018 Direction Petition	G. KALAVATHIMMA Vs PRL.SECY.PANCHAYAT RAJ DEPT.STATE OF A.P.	T D PANI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) SPL C FOR NREGS(M S R CHANDRA MURTHY) G SESHADRI(SC FOR MPP ZPP)	YSR KADAPA
47	WP/24783/2018 IA 1/2018 Direction Petition CC/292/2020	M. SUBRAMANYAM SETTY Vs STATE OF ANDHRA PRADESH	NAGAM CHANDRASEKHAR REDDY	GP FOR HIGHER EDUCATION (AP)	YSR KADAPA
48	CC/292/2020	M. SUBRAMANYAM SETTY Vs DURBAKA VIJAYA RAGHAVA PRASAD	NAGAM CHANDRASEKHAR REDDY	TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY))	YSR KADAPA
49	WP/24960/2018 IA 1/2018 Dispense with Petition IA 2/2018 Direction Petition IA 4/2018 Vacate Stay Petition	M S N MURTHY Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR SERVICES I P V RAMANA (c.28.4-29.4)	GUNTUR
50	WP/33437/2018 IA 1/2018 Direction Petition	SMT.K.RAJESWARI Vs THE DEPOT MANAGER	P V N KIRAN KUMAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
51	WP/33857/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	YENNUDDULA SYAM SUNDER REDDY Vs THE STATE OF ANDHRA PRADESH	M RATNA REDDY	GP FOR COOPERATION (AP) K RATHANGA PANI REDDY	KURNOOL

52	WP/34105/2018 IA 1/2018 Direction Petition WP/32575/2018 WP/32661/2018 WP/34088/2018 WP/34152/2018 WP/34334/2018 WP/34375/2018	PUTTA SRINIVASA RAO Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
53	WP/32575/2018 IA 1/2018 Direction Petition	NAKKA SIMHACHALAM Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
54	WP/32661/2018 IA 1/2018 Direction Petition	MUDILA LAXMUNAIDU Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
55	WP/34088/2018 IA 1/2018 Direction Petition	BATNU ANAND Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
56	WP/34152/2018 IA 1/2018 Direction Petition	B. GANESH Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
57	WP/34334/2018 IA 1/2018 Direction Petition	CHEEDI TAVITINAIDU Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
58	WP/34375/2018 IA 1/2018 Direction Petition	LANKAVALASA APPANNA Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	V SUDHAKAR REDDY	GP FOR LABOUR (AP) G V S GANESH	SRIKAKULAM
59	WP/37537/2018 IA 1/2018 Stay Petition	ELURU CO-OPERATIVE CENTRAL BANK EMPLOYEES UNION Vs STATE OF ANDHRA PRADESH	S PRANATHI	GP FOR COOPERATION (AP) SURAGANI VIJAYA KUMAR	WEST GODAVARI
60	WP/38900/2018 IA 1/2018 Suspension Petition	N. SAILAJA Vs ACHARYA N.G. RANGA AGRICULTURAL UNIVERSITY LAM	VARADA NAGESHWARA RAO	N SRIRAM MURTHY	GUNTUR
61	WP/39239/2018 IA 1/2018 Stay Petition	THE DEPOT MANAGER Vs V.S.BABU	VINOD KUMAR TARLADA (SC FOR APSRTC)	A K KISHORE REDDY GP FOR LABOUR	EAST GODAVARI
62	WP/39936/2018 IA 1/2018 Direction Petition	KOPURI LAKSHMI Vs THE STATE BANK OF INDIA	P ANIMI REDDY	B S PRASAD	GUNTUR
63	WP/39980/2018 IA 1/2018 Suspension Petition	SMT. M. VENKATA SARITHA Vs STATE OF ANDHRA PRADESH	VEDULA SRINIVAS	GP FOR EDUCATION (AP)	GUNTUR
64	WP/40010/2018 IA 1/2018 Direction Petition	PONUGUBATI NAGENDRUDU Vs THE STATE OF ANDHRA PRADESH	N V R AMARNATH	GP FOR IRRI AND CAD (AP)	GUNTUR
65	WP/40100/2018 IA 1/2018 Direction Petition	M. PEDDA TRIPURAIHAH Vs THE STATE OF ANDHRA PRADESH	GADE VENKATESWARA RAO	GP FOR SCHOOL EDUCATION (AP) ANITHA MESA (SC FOR APREIS TW SW BC)	PRAKASAM

66	WP/40136/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	SRI Y. SHEKAR BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVAS KARRA	GP FOR AGRICULTURE (AP) B V ANJANEYULU GP FOR COOPERATION (AP) BOBBA VIJAYALAKSHMI	PRAKASAM
67	WP/40174/2018 IA 1/2018 Direction Petition	PEDDI LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY REVENUE (ENDOWMENTS) DEPARTMENT	RAMALINGESWARA RAO KOCHARLA KOTA	GP FOR REVENUE (AP) ELEVATED AS JUDGE	KRISHNA
68	WP/40204/2018 IA 1/2018 Direction Petition	J. BHEEMASANKARA RAO Vs THE STATE OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS (AP) KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) ELEVATED AS JUDGE	EAST GODAVARI
69	WP/40215/2018 IA 1/2018 Direction Petition	DR.C.GIRISH Vs SRI VENKATESWARA UNIVERSITY TIRUPATI	P V KRISHNAIAH	BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY	CHITTOOR
70	WP/40284/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	K. SANKAR RAO Vs THE A.P. SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	N M KRISHNAIAH	N SIVA REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
71	WP/45509/2018 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2021 Vacate Stay Petition	N. EZRA Vs THE A.P. STATE POWER GENERATION CORPORATION LTD	G V SHIVAJI BATTULA SANJIAH GANDHI	Nagaraju Naguru Standing Counsel For APGENCO M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KRISHNA
72	WP/3849/2019 IA 1/2019 Suspension Petition IA 2/2019	G SAROJINI DEVI Vs THE STATE OF AP	K SATYANARAYANA MURTHY	GP FOR ENDOWMENTS (AP) G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	CHITTOOR
73	WP/14182/2019 IA 1/2019 Direction Petition	P. UMA SHANKER Vs THE STATE OF AP	MAMIDI VENU MADHAV	GP FOR COOPERATION (AP)	EAST GODAVARI
74	WP/14309/2019 IA 1/2019 Suspension Petition	BACHU MALYADRI Vs THE STATE OF ANDHRA PRADESH	PRAKASH C	GP FOR SERVICES I (AP) GP FOR SCHOOL EDUCATION	PRAKASAM
75	WP/14375/2019 IA 1/2019 Suspension Petition IA 1/2023 Leave Petition	DANITHA PREMA RAJAKUMARI Vs TIRUMALA TIRUPATI DEVASTHANAMS	J SUDHEER	AMRUTHA BOPPUDI	CHITTOOR
76	WP/14467/2019	VECHAM RAJU BABU Vs THE DEPOT MANAGER	A G SATYANARAYANA RAO	N SRIHARI (SC FOR APSRTC)	VISAKHAPATNAM
77	WP/14693/2019 IA 1/2019 Suspension Petition	KANDUKURI NAGA VENI Vs STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR SERVICES I K KOUTILYA	GUNTUR
78	WP/15097/2019 IA 1/2019 Direction Petition	G.P.SUBRAHMANYAM Vs THE GOVERNMENT OF ANDHRA PRADESH	V PADMANABHA RAO	GP FOR EDUCATION (AP)	WEST GODAVARI

79	WP/15338/2019 IA 1/2019 Suspension Petition	G. NAGENDRA REDDY Vs THE DISTRICT MEDICAL AND HEALTH OFFICER	VADAPALLI RAMESH	GP FOR SERVICES I (AP) GP FOR MEDICAL HEALTH FW	YSR KADAPA
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FINAL HEARING (SERVICE MATTERS)

80	WP/3049/2019 IA 1/2019 Direction Petition IA 2/2019 Implead Petition IA 3/2019 Miscellaneous Petition IA 4/2019 Direction Petition	K RAVI KUMAR Vs THE STATE OF AP	J.V.PHANIDUTH	GP FOR ENDOWMENTS (AP) D V SASIDHAR P BADRINATH NARASIMHA RAO GUDISEVA	KRISHNA
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FOR DISMISSAL

81	WP/17170/2018 IA 1/2018 Direction Petition	M.V.SESHACHARYULU Vs THE TIRUMALA TIRUPATHI DEVASTHANAMS	RAJANIKANTH JWALA V R REDDY KOVVURI	AMRUTHA BOPPUDI GP FOR ENDOWMENTS	YSR KADAPA
82	WP/22448/2018 IA 1/2018 Direction Petition	G.W.B. RAO Vs THE A.P.S.R.T.C.	S M SUBHAN	SANISETTY VENKATESWARLU SC For APSRTC	PRAKASAM
83	WP/35156/2018 IA 1/2018 Direction Petition IA 1/2019 Suspension Petition	K.CHANDRA MOULI Vs THE STATE OF ANDHRA PRADESH	K SWARNA SESHU	GP FOR MEDICAL HEALTH FW(AP) VENKATA REDDY CHITTEM (SC FOR APMSIDC) GP FOR FINANCE PLANNING	YSR KADAPA
84	WP/36153/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition	MRS. DR. N. DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	A P REDDY	GP FOR ANIMAL HUSBANDARY (AP) R CHANDRA REDDY	CHITTOOR
85	WP/37094/2018 IA 1/2018 Direction Petition	KUMMARA MOHAN Vs THE STATE OF ANDHRA PRADESH	V SREENIVASA RAO	GP FOR WOMEN DEV CHILD WELFARE(AP) GP FOR REVENUE	CHITTOOR
86	WP/37351/2018 IA 1/2018 Direction Petition	DASARA SIVA RAMA KRISHNA PRASAD CHOWDARY Vs THE UNION OF INDIA	ELEVATED AS JUDGE	DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM
87	WP/37773/2018 IA 1/2018 Direction Petition IA 1/2024 Leave Petition	DR. M.VENKATA SWAMY Vs VIKARAMA SIMHAPURI UNIVERSITY	K UDAYA SRI	C SRINIVASA BABA (SC FOR APPSC) V SAI KUMAR	CHITTOOR
88	WP/38320/2018 IA 1/2018 Direction Petition	G. KASI VISWANATH Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR ENDOWMENTS (AP) ELEVATED AS JUDGE ELEVATED AS JUDGE	GUNTUR
89	WP/38363/2018 IA 1/2018 Direction Petition	R. KARUPPAN Vs THE STATE OF ANDHRA PRADESH	K MURALIDHAR REDDY	GP FOR INDUSTRIES COMMERCE (AP) ELEVATED AS JUDGE	SPS NELLORE
90	WP/38902/2018 IA 1/2018 Direction Petition	P.MOHAN Vs ACHARYA N.G. RANGA AGRICULTURAL UNIVERSITY	D LINGA RAO	N SRIRAM MURTHY	EAST GODAVARI
91	WP/38949/2018 IA 1/2018 Direction Petition IA 2/2018 Extension Petition	V.PRAKASHA RAO Vs TRANSMISSION CORPORATION OF ANDHRA PRADESH (A.P.TRANSCO)	CH PUSHYAM KIRAN	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL) GP FOR ENERGY	EAST GODAVARI

92	WP/39079/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	CHERVI SUBRAMANYAM Vs THE STATE OF A.P.	NAGARAJU NAGURU	GP FOR PANCHAYAT RAJ RURAL DEV (AP) M S R CHANDRA MURTHY	CHITTOOR
93	WP/39190/2018 IA 1/2018 Direction Petition	ICL CONTRACT WORKMEN UNION Vs THE STATE OF ANDHRA PRADESH	YADDALA DURGA RAO	GP FOR LABOUR (AP) K LAKSHMAN	YSR KADAPA
94	WP/12097/2019	K.M.SHANTHA Vs INDUSTRIAL TRIBUNAL CUM LABOUR COURT	G RAVI MOHAN	GP FOR GENERAL ADMINISTRATION (AP)	KURNOOL
95	WP/12140/2019 IA 1/2019 Direction Petition	A.NAGA LAKSHMI Vs THE MANDAL EDUCATIONAL OFFICER	K NARAYANA	GP FOR SCHOOL EDUCATION (AP)	VISAKHAPATNAM
96	WP/14888/2019 IA 1/2019-Direction Petition	S SUBRAHMANYAM Vs THE A.P. MINERAL DEVELOPMENT CORPORATION LTD.	D LINGA RAO	S PARINEETHA (SC FOR APMDC)	YSR KADAPA

NOTE:AFTER DAILY LIST,WEEKLY LIST WILL BE TAKEN FROM ITEM, NO 11 TO 15